

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : A & A International Trading Pvt Ltd
Vs
Empee Power Company India Ltd

MAIN PETITION NUMBER : CP/1254/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/1108(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Kaushik Narayanan for the Applicant.

There is some discrepancy in the cause title and the copies filed.

Applicant is directed to rectify the defects and file afresh.

IA/1108(CHE)/2024 is returned with directions to file afresh.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)